

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4141
ANSWERED ON:18.12.2014
DWCRA GROUPS
Galla Shri Jayadev

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of Development of Women and Children in Rural Areas (DWCRA) Groups in the country, State-wise;
- (b) the efforts made by Ministry to strengthen DWCRA Groups for their economic development in the country, with particular reference to Andhra Pradesh;
- (c) the details of estimated loan taken by DWCRA Groups, State-wise;
- (d) whether the Government proposes to compensate Andhra Pradesh Government for the amount spent by it to waive off the loan taken by DWCRA Groups; and
- (e) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

- (a) DWCRA scheme was merged with Swarnjayanti Gram Swarojgar Yojana(SGSY) w.e.f April, 1999. SGSY has been further restructured into National Rural Livelihoods Mission(NRLM) from June, 2011.
- (b) Under NRLM, SHGs are promoted and provided capacity building and livelihoods support. The number of SHGs supported under the programme in each State including Andhra Pradesh is given in Annexure-I.
- (c) As per National Bank for Agriculture and Rural Development (NABARD)'s annual publication, "Status of Microfinance report-2013-14", the total outstanding loan against the women SHGs as on 31st March, 2014 is Rs. 36151 crores. A Statement indicating State-wise outstanding loan against women SHGs is given at Annexure-II.
- (d) No, Madam.
- (e) Does not arise.